

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2935  
ANSWERED ON:10.02.2014  
SPORTS EVENTS ORGANIZED BY VARIOUS SPORTS FEDERATIONS  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government provides funds to various Sports Federations to organize sports competitions;
- (b) if so, the details thereof;
- (c) the major sports competitions organized by such Sports Federations during the last five years along with the amount allocated and expenditure incurred on such events; and
- (d) the number of cases reported regarding the misappropriation of funds during the last five years along with the mechanism evolved to check such cases?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) Yes, Madam.

(b) Under the Scheme of Assistance to NSFs, financial assistance is provided to the recognised NSFs for organizing one National level championship in a year. The amount of assistance is Rs.2.00 lakhs for senior (men and women), Rs.4.00 lakhs for junior (boys & girls) and Rs.6.00 lakhs for sub-junior (boys & girls) in a year. In case the championships for Men & Women are held separately, 50% of the admissible grant is considered for sanction for each category. In addition, financial assistance is also provided for holding zonal championship @ Rs.1.00 lakh for each zonal championship subject to a maximum of six zonal championships in a year. In case the zonal championships are held separately for men and women, 50% of the admissible grant is given for each category. In addition, upto Rs.10 lakhs is also given to the eligible NSFs for holding international event in India.

(c) Event-wise details of sports competitions organized by Sports Federations is not maintained. A statement indicting the grants given to/spent on the NSFs during the last five years is given in the annexure.

(d) No such case has come to notice. However, in order to ensure financial accountability of the NSFs, all the recognized NSFs are required to submit their annual audited accounts to the Registrar of Societies. The Government has already put in place a system to ensure accountability by the NSFs, whereby all the NSFs are financially accountable to the Government and are required to submit Utilization Certificates for the grants received from the Government. Fresh assistance is not sanctioned to such NSFs which are in default with regard to submission of Utilization Certificate and settlement of previous grant. To enhance accountability, the Federations receiving a grant of more than Rs.1.00 crore from the Government are required to get their accounts audited by the Comptroller and Auditor General of India.